(c) whether they have been prosecuted and if so, what is the result thereof]?

Written Answers

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी आर० देसाई): (क) दिल्ली प्रशासन के उत्पादनशल्क कर्मचारियों ने पुलिस की सहायता से 2 सितम्बर 1968 को इन्द्रपूरी, नई दिल्ली में एक मकान की तलाशी ली तथा वहां से 102 किलोग्राम अफीम पकड़ी। इस पकडी गई अफीम का कारखाना गत मृल्य 10,250 रुपये है ।

- (ख) एक व्यक्ति गिरफ्तार किया गया
- (ग) अभियुक्त के खिलाफ अफीम अधि-नियम के अवीन मामला दर्ज किया गया है तथा इस्तगासे की कार्यवाही के प्रश्न पर पुलिस विचार कर रही है।

t[THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) Excise staff oi the Delhi Administration assisted by the Police searched a house in Indiapuri, New Delhi, on 2nd September, 1968 and seized therefrom 102J Kg. of opium. The ex-factory price of the opium seized is Rs. 10,250.

- (b) One person has been arrested.
- (c) A case under the Opium Act has been registered against the accused and the question of prosecution is under the consideration of the Police.]

ARCHITECTURAL DEFECTS IN KITCHENS OF **GOVERNMENT QUARTERS**

791. CHAUDHARY A. MOHAMMAD: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) whether any architectural defects in the kitchens of Government residential quarters Nos. 378 to 396, Lakshmi Bai Nagar, New Delhi have come to the notice of Government: and
- (b) if so, by when it is proposed to remove them?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) There are no ar-

t[] English translation.

chitectural defects in the kitchens of these quarters. However, the choolas provided in these quaners were of the squatling type and were closed from time to time on requests from the tenants. The question of providing standing type choolas is under examination.

t₀ Questions

VENTILATION IN KITCHENS OF GOVERNMENT QUARTERS

792. CHAUDHARY A. MOHAMMAD: SHRI B. D. KHOBARAGADE:

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) whether it is a fact that the work of providing proper ventilation in the kitchens of Government residential quarters Nos. 378 to 396 Lakshmi Bai Nagar, New Delhi", has been pending for the last two years or so since it was brought to the notice of Government by the residents; and
- (b) if so, what are the reasons for the delay

THE DEPUTY MINISTER IN THE INISTRY OF WORKS, HOUSING, MINISTRY AND SUPPLY (SARDAR IQBAL SINGH): (a) and (b) Go\ernment accepted the necessity for this work and issued administrative appioval and expendituresanction in Apiil, 1968. The detailed estimate has since been technically sanctioned by the concerned Executive Engineer and he has already invited tenders. The work is expected to be taken up shortly, and completed within a couple of months.

THREATENED STRIKE BY THE ALL INDIA INSURANCE EMPLOYEES ASSOCIATION

793. SHRI M. K. MOHTA: SARDAR RAM SINGH: CHAUDHARY A. MOHAM-MAD:

Will the Minister of FINANCE be pleased

- (a) whether it is a fact that the All India Association has Insurance Employees threatened to go on an indefinite strike with effect from 5th December, 1968;
 - (b) if so, the reasons therefor; and
- (c) the steps proposed to be taken by Government in the matter?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) The All India Insurance Employees' Association has issued a call to Class III and Class IV employees of the Corporation to go on an indefinite strike from 5th December, 1968 on the issues of (i) automation (ii) Charter of Demands and other questions and (iii) alleged pending victimisation of the active workers of the Association, and has served a notice on the L.I.C. to this effect.

Written Answers

- (c) Government appointed on 28th Novembei, 1968 a National Industrial Tribunal to adjudicate on the following matters :-
 - 1. Revision of the scales of pay of different categories of workmen •
 - 2. Revision of dearness allowance
 - 3. Grant of special pay to certain categories of workmen;
 - 4. Payment of other allowances;
 - 5. Revision of the existing provident fund, pension and gratuity schemes; and
 - 6. Medical benefits.

On other matters, it is for the L.I.C. to take such steps as they consider appropriate.

MAJOR AND MEDIUM IRRIGATION PROJECTS IN KERALA

794. SHRI KESAVAN (THAZHAVA): Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) the names of major and mediutQ irrigation pi ejects in Kerala State to which Central assistance has been given during the last five years, cost of each project and the amount of assistance given to each of them; and
- (b) the names of the approved projects to which Central assistance has not been given?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) and (b) The following four major and three medium irrigation schemes are at present under execution in Kerala J-

Name of Scheme	Estimated cost (Rs. in lakhs)		
I. Major Schemes	-		
1. Periyar Valley		.,	649.41
2. Pamba .	٠,		920.20
3. Kuttiyadi .			524.50
4. Kallada .	•	•	1449.06
II. Medium Schemes			
1. Chitturpuzha			109.25
2. Kanhirapuzha			391.84
3. Pazhassi .			476.20

to Questions

These irrigation schemes are getting central through the miscellaneous assistance development loans which are advanced to the State Government for the State Plan as a whole. None of these schemes is getting earmarked central assistance except that during 1965-66 additional central assistance of Rs. 110 lakhs was given for 6 irrigation projects in Kerala, namely, Neyyar Stage I & II, Pothundy, Chitturpuzha, Periyar Valley, Pothundy, Chitturpuzha, Gayatri and Pamb[^], to accelerate their construction with a view to realizing irrigation benefits earlier.

RESIDENTIAL ACCOMMODATION FOR GOVERNMENT SERVANTS

795. SHRI KESAVAN (THAZHAVA): Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

- (a) the total number of Central Government employees who did not get residential accommodation to date;
- (b) how many years, it will take to provide them all with residential accommodation;
- (c) whether Government have any proposal of expedite the matter; and
 - (d) if so, what is the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) In so far as general pool accommodation in Delhi/ New Delhi is concerned, 59,637 officers are awaiting allotment.